11 HALALI PROJECT

21. SHRI NIRANJAN

VARMA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Halali Project of सिंचाई तथा विद्युत मंत्रालय में उपमंत्री?

(प्रोफेंसर सिद्धेश्वर प्रसाद) : (क) हलाली स्कीम मध्य प्रदेश सरकार की चौथी योजना के।

प्रारूप में शामिल है।

(ख) जी नहीं।

THE DEPUTY MINISTER IN

THE MINISTRY OF IRRIGATION AND (POWER PROF. SIDESHWAR PRASAD)

(a) Halali scheme is included in the draft Fourth Plan of the Madhya Pradesh Government.

(b) No, Sir

IRRIGATION COMMISSION

21. SHRI CHITTA BASU: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to set up an Irrigation Commission to make an over-alt study of the problem of irrigation in the country; and

(b) if so, whether any steps have so far been taken in this direction ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER,(PRpF. SIDDHESHWAR PRA-SAD) : (a) Yes, Sir.

(b) The terms of reference of the Coinmission have been finalised. Selection of the Chairman and members of the Commission is yet to be made.

NATIONAL MONUMENT FOR GANDHIJI

22. SHRI CHITTA BASU : Will the Minister of HEALTH AND FAMILY PLANNING A^D WORKS, HOUSING AND URBAN -DEVELOPMENT be pleased to state : r

t C] Englishtranulation. M3RS69—3

(a) whether there is any proposal under Government's consideration to establish a suitable national monument at the place where the Father of the Nation was assassinated; and.

(b) if so, the details of the scheme in this regard ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI K.K. SHAH) : (a) Yes Sir.

(b) Details of the scheme have yet to be worked out.

TEESTA BARRAGE PROJECT

23. SHRI CHITTA BASU : SHRI D.L. SENGUPTA

WUI the Minister of IRRIGATION AND <u>POWER.be</u> pleased to refer to the Unstarred Question No.440 given in the Rajya Sabha on the 26, November, 1968 and state:

(a) Whether the technical scrutiny of the report on the Teesta Barrage Project has since been completed;

•(b) if so, the result of the scrutiny; and

• (o) the nature of the decision, if any. taken thereon ?

THE DEPUTY MINISTER IN THE MI-NISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) (a) No, sir. The report. is still under scrutiny.

(b) and (c) Does not arise.

फिल्म अभिनेताओं को 'पी' फामाँ का विया जाना

24. श्रीमती सीता युद्धवीर : क्या वित्त मंत्री यह वताने की कृपा करेंगे कि ऐसे फिल्म अभिनेताओं की संख्या कितनी है जिन्हें आयकर की बकाया राशि अदा न करने के बावजद गत दो वर्षों में 'पी' फार्म दिये गये?

GRANT OF 'P' FORMS TO FILM STARS

24. SHRIMATI SEETA YUDHVIR: Will the Minister of FINANCE be pleased to state the number of film stars who were granted 'P' forms during the last two years in spite of the fact tliat they had not paid their incojup-taj; dues ?